**Invitation to Leaders of Telengana Agitation for Talks**

*128. SHRI S.R. DAMANI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Prime Minister had invited leaders of the Telengana agitation for talks ;

(b) the names of people who were invited and their reaction thereto ; and

(c) whether any talks have taken place and if so, with what result ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). On the 10th of April, 1969, Dr. Chenna Reddy, Shri V.B. Raju, Shri Chokka Rao and Shti Ramachandra Reddy met the Prime Minister at her instance to discuss the prevailing situation in Andhra Pradesh. On another occasion also in the month of April, 1969 the following persons, namely, Shri K.V. Ranga Reddi, Shri Konda Lakshman Bapuji, Shri P. Narasa Reddy, Shri J. Vengala Rao, Shri A. Vasudeva Rao, Shri B. Narasimha Reddi, Shri Rajeswa Rao, Shri G. Latchanna and Dr. M. Lakshmi Narasiah met the Prime Minister. After a series of talks she had with the Chief Minister and leaders of Andhra Pradesh in April, 1969, she made a statement in this house on the 11th April, 1969. The various positive measures indicated in that statement are at different stages of implementation. Even then the agitation continued and further discussions were held with the leaders of the two regions last month. Our efforts will be to continue the talks further, with a view to finding fair and just solutions to the problems of Telengana. Recently the State Cabinet has been re-constituted with a Deputy Chief Minister from the Telengana region. It is hoped that the new Ministry and all others concerned will take appropriate action to normalise the situation and create condition favourable for a settlement.

**सरकार द्वारा डाक्टर धर्म तेजा के जयन्ती शिपिंग कम्पनी के अंशों को अपने अधिकार में लिया जाना**

*129. **श्री रामावतार शर्मा :**
**श्री रा० रा० सिंह देव :**
**श्री तुलसीदास दासप्पा :**
**श्री हिम्मत सिंहका :**
**श्री अदिचन :**
**श्री ज्योतिर्मय बसु :**
**श्री पी० विश्वम्भरन :**
**श्री शारदा नन्द :**
**श्री हुकम चन्द कछवाय :**
**श्री भारत सिंह चौहान :**
**श्री स० मो० बनर्जी :**
**श्री जे० एच० पटेल :**
**श्री न० रा देवरे :**
**श्री शशि भूषण :**
**श्री राम चन्द्र वीरप्पा :**
**श्री चपला कान्त भट्टाचार्य :**
**श्री य० अ० प्रसाद :**
**श्री यमुना प्रसाद मंडल :**
**श्री रघुवीर सिंह शास्त्री :**

क्या परिवहन तथा नौवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्य यह सच है कि सरकार ने यह निर्णय किया था कि डा० धर्म तेजा के जयन्ती शिपिंग कम्पनी के शेयरों का इंडियन शिपिंग कारपोरेशन द्वारा लिये जाने का प्रश्न तब तक स्थगित रखा जाय जब तक कोस्टारिका न्यायालय डा० तेजा के भारत भेजे जाने के बारे में निर्णय नहीं देता;

(ख) क्या कोस्टारिका न्यायालय ने इस बीच कोई निर्णय दिया है; और

(ग) यदि हां, तो इस बारे में सरकार ने क्या निर्णय किया है ?

संसद-कार्य और नौवहन तथा परिवहन मंत्री (श्री रघुरामैया) : (क) जी नहीं। जब डा० तेजा के जयन्ती शिपिंग कम्पनी के शेयरों को उन पर हुई डिगरियों की वसूली के लिए बेचा जायेगा तो भारत के शिपिंग कारपोरेशन को उनके लिए बोली बोलनी चाहिए या नहीं, इस प्रश्न पर उचित समय पर विचार किया जाएगा जब उन शेयरों के नीलाम किये जाने की संभावना होगी।

(ख) कोस्टारिका के सर्वोच्च न्यायालय ने 7 के विपरीत 10 न्यायाधीशों के बहुमत से कोस्टारिका सरकार को डा० तेजा और श्रीमती तेजा को प्रत्यर्पित न करने की सलाह दी है।

(ग) जहाँ तक डा० तेजा के शेयरों को भारत के शिपिंग कारपोरेशन द्वारा खरीदे जाने का सम्बन्ध है, जैसा कि भाग (क) के उत्तर में बताया गया है, शेयरों के नीलाम होने की संभावना से पूर्व इस सम्बन्ध में निश्चय किया जायेगा।

**Pataskar Formula for Solution of Maharashtra-Mysore Border Dispute**

*130. SHRI MANIBHAI J. PATEL :
SHRI S. A. AGADI :
SHRI SAMAR GUHA :
SHRI SURENDRANATH DWIVEDY :
SHRI JAGESHWAR YADAV :
SHRI YOGENDRA SHARMA :
SHRI LATAFAT ALI KHAN :
DR. RANEN SEN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Shri H.V. Pataskar, Vice-Chancellor of Poona University, presented to the Prime Minister a copy of the Bill drafted by him for the solution of the Maharashtra-Mysore border question :

(b) if so, the main provisions of the Bill and the reaction of Government thereto;

(c) whether Government propose to bring forward a legislation on the lines of tho aforesaid Bill ; and

(d) if so, when ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). Yes, Sir. He has sent a draft Bill which generally seeks to readjust the boundaries of Mysore and Maharashtra on the basis of village as a unit, relative linguistic mjority of the population of this unit and contiguity of territory and has suggested that it may be introduced in the Parliament after following the procedure prescribed under article 3 of the Constitution.

(c) and (d). Government are continuing the effort to find a satisfactory solution to the dispute. The question of introducing any Bill on the subject, therefore, does not arise at present.

**Review of Policies relating to Tourists Cost**

*131. SHRI K. LAKKAPPA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the Director General, International Air Transport Association has appealed for a review of Government's foreign policy so that tourists' cost may not go up ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF TOURISM AND CIVIL AVIATION : (DR. KARAN SINGH) : (a) Government are not aware of any such appeal.

(b) Does not arise.

**Freight Structure applicable to India's Overseas Trade**

*132. SHRI S.K. TAPURIAH :
SHRI RAM SWARUP VIDYARTHI :
SHRI J. SUNDER LAL :
SHRI MEETHA LAL MEENA :
SHRI M.S. OBEROI :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state ;